

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4600

ANSWERED ON:30.08.2011

COMMITTEE ON UNAUTHORISED CONSTRUCTION

Mahendrasinh Shri Chauhan ;Vasava Shri Mansukhbhai D.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has constituted a nodal enquiry committee in the Municipal Corporation of Delhi (MCD) to look into cases of unauthorised constructions and encroachments and to monitor illegal constructions in the National Capital Territory of Delhi ;

(b) if so, the details thereof;

(c) the action taken/suggested by the said Committee; and

(d) the measures adopted by the Committee so far to prevent illegal constructions?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): In compliance of the Order dated 10.9.2008 of the Hon'ble High Court of Delhi in the matter of Kalyan Sanstha Social Welfare Organisation Vs. Union of India & Others, Municipal Corporation of Delhi has constituted a Nodal Steering Committee to look into the matter of unauthorised constructions and encroachments. The composition of the Committee is as under:

(i) Additional Commissioner (Engineering)

(ii) Chief Vigilance Officer

(iii) Chief Town Planner

(iv) Chief Law Officer.

(c): After reviewing the grievances/complaints relating to unauthorised construction and encroachment on public land in the monthly meetings with the Zonal Deputy Commissioners and other senior officers, the Nodal Steering Committee issues directions to the concerned to deal with these complaints and dispose off the same on priority and to submit Action Taken Report. Since inception of the Nodal Steering Committee, 661 complaints/references have been closed after submission of Action Taken Report by the concerned zones. Further, 43 court cases have been referred to Nodal Steering Committee by Hon'ble High Court and the same have been disposed off after giving proper hearing to the applicant in terms of directions of the Hon'ble High Court.

(d): The Nodal Steering Committee regularly monitors and supervises the functioning of zones regarding their performances in respect of removal of encroachments and unauthorised constructions.